## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

MA No.454/2017,539/2017 & IA 75/2017 IN C.P No.82/ (MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: Cyrus Investments Pvt. Ltd. & Anr. V/s.

M/s. Tata Sons Limited & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE In Course Mr. Mohan Pasapasan, la Coursel Mr. & Sudapto Santas, Course Mr. Led Andhyarufina, Adv Mr. Chidananda DL, Adv Mr. Africon trumas Bs. Coursel Mc Shruti Sardovii, AdvMr. Schangir Mistry sew Ms NamataParish as up MB Milla and Milla and voige Shunt and Caroe for R. No. 6, 14, 16 to 22 5v. Adv. Mv. Dv. Ablushek Manu Sig un' 6v. Adv. Hv. 6. N. Morkheryce 5v. Adv. Mv. Roui Kadam! 6v. Aw. Mv. Roui Kadam! Ms. Ruby Sign Ahija Mr. Ohran Dewar Mr. Ohran Dewar Mr. Rohan Batra Mr. Avishkar Buyhir Mr. Anjun Sharring Ms. Taline Karajan Ms Reena Choudhe Mr. Anufm Prakasu

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ORDER
MA 454/2017, 539/2017 & IA 75/2017 in CP No.82/241-242,244/ NCLT/MB/MAH/2016

The Petitioners and Respondents present.

Part heard. Continued for further hearing on 19.1.2018.

Sd/- /

Sd/-

V. NALLASENAPATHY Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)